NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

CP (IB) No.48/Chd/Hry/2017

in the matte	r or:	-
Agility Logistics Pvt. Ltd.		Petitioner.
	Versus.	
Lakshmi Precision Screws Ltd.		Respondent.
Present:	Mr.Arjun Sheoran, Advocate for petitioner.	
	Learned counsel appearing for	or the petitioner seeks

short time to make submissions. List the matter on 27.07.2017.

Justice R.P.Nagrath)
Member (Judicial)

July 26, 2017.